

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS**

LOK SABHA

STARRED QUESTION NO. *263

TO BE ANSWERED ON FRIDAY, JANUARY 05, 2018/ PAUSHA 15, 1939 (SAKA)

Loan Agreement with IBRD

***263. KUNWAR HARIBANSH SINGH:
SHRI SUDHEER GUPTA:**

Will the Minister of FINANCE be pleased to state:

- (a) whether his Ministry has signed loan agreement with the International Bank for Reconstruction and Development (IBRD) for the Skills Acquisition and Knowledge Awareness for Livelihood Promotion (SANKALP) project recently;
- (b) if so, the details along with the terms and conditions thereof;
- (c) the aims and objectives of said loans along with the ongoing projects in association with international agencies, State/UT-wise;
- (d) whether India has contributed any share to the World Bank and if so, the details thereof during each of the last three years and the current year; and
- (e) the role of India in the decision making body of World Bank?

ANSWER

**FINANCE MINISTER
(SHRI ARUN JAITLEY)**

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED IN PARTS (A) TO (E) OF THE REPLY TO THE LOK SABHA STARRED QUESTION NO. *263 BY KUNWAR HARIBANSH SINGH AND SHRI SUDHEER GUPTA REGARDING LOAN AGREEMENT WITH IBRD TO BE ANSWERED ON FRIDAY, JANUARY 05, 2018

(a) & (b) The Skills Acquisition and Knowledge Awareness for Livelihood (SANKALP) is a project of total size US Dollar 675 million, including World Bank assistance of US Dollar 500 million, in two tranches of US Dollar 250 million each, with a six-year implementation schedule. At present, the first tranche has been approved for implementation. Accordingly, a Loan Agreement with International Bank for Reconstruction and Development (IBRD) for an amount of US Dollar 250 million has been signed by the Government of India on December 13, 2017. The total repayment period of this loan amount is 18 years, including a grace period of 6 years. SANKALP is an outcome oriented project, where the outcomes will be measured through Disbursement Linked Indicators (DLIs). The loan amount will be disbursed in phases, upon achievement of DLIs like successful completion of skill development programs by trainees, percentage of graduates employed within six months of completion of programs, number of trainers and assessors trained, improved performance of states on institutional strengthening, increase in percentage of women, SCs and STs, and Persons With Disabilities participating in training programs, and successful utilization of public and private sector funding into skill development initiatives.

(c) SANKALP is a project to reform the skill development landscape, strengthen institutions at Central and State levels, enable greater decentralization of skill development governance, and improve industry connect of skill development programs. The main objectives of the project are:

- (i) Creating convergence among all skill training activities, both State-led and Government of India funded, at the state level;
- (ii) Improving quality of skill development programs through enablers such as building a pool of quality trainers and assessors, developing model curriculum and content, and standardizing assessment and certification;
- (iii) Establishing robust monitoring and evaluation system for skill training programs;
- (iv) Providing access to skill training opportunities to the disadvantaged sections; and
- (v) Creating industry led and demand driven skill training capacity.

The list of other ongoing projects focused on skill development being implemented with assistance of international agencies, along with their aims and objectives, is at Annexure-I.

(d) India has contributed to the paid-in capital of IBRD and International Finance Corporation (IFC) pursuant to the last Capital Increase of the World Bank that was agreed to in 2010. India's contribution to these institutions of the World Bank during the last three years, including the current year is at Annexure-II.

(e) In accordance with the Articles of Agreement of the World Bank, all powers are vested in the Board of Governors, which is the decision-making body of the Bank. The Board of Governors consists of one Governor and one Alternate Governor appointed by each member country. The Governor of the Bank for India is the Union Minister of Finance while the

Alternate Governor for India is the Secretary, Department of Economic Affairs, in the Union Ministry of Finance. The Governors have delegated most powers to the Executive Directors who are responsible for the conduct of the general operations of the Bank and who represent a member country or a group of member countries. The Executive Director of India represents four constituency countries, namely India, Bangladesh, Sri Lanka and Bhutan, in the Board of Directors.

ANNEXURE-I IN RESPECT OF PART (C) OF THE REPLY TO LOK SABHA STARRED QUESTION NO. *263 BY KUNWAR HARIBANSH SINGH AND SHRI SUDHEER GUPTA FOR ANSWER ON JANUARY 05, 2018

List of other ongoing projects focused on skill development being implemented with assistance of international agencies

No.	Project Name	International agency	State/ Central Project	Aims and objectives
1	Skills Strengthening for Industrial Value Enhancement Operation	IDA	Central (Ministry of Skill Development & Entrepreneurship)	Improve access to quality and market-driven vocational training provided in Industrial Training Institutes (ITIs) and apprenticeships
2	Nai Manzil-Education and Skills Training for Minorities	IDA	Central (Ministry of Minority Affairs)	Improve completion of secondary education and market-driven skills training for targeted youth from minority communities
3	Vocational Training Improvement	IDA	Central (Ministry of Skill Development & Entrepreneurship)	Improve the employment outcomes of graduates from the vocational training system by making the design and delivery of training more demand-responsive
4	Technical Education Quality Improvement Project III	IDA	Central (Ministry of Human Resource Development)	Enhance quality and equity in participating engineering education institutes and improve the efficiency of the engineering education system in focus states
5	Enhancing Teacher Effectiveness in Bihar Operation	IDA	State (Bihar)	Improve the effectiveness of elementary school teachers in Bihar
6	Tejaswini: Socioeconomic Empowerment of Adolescent Girls and Young Women	IDA	State (Jharkhand)	Improve completion of market-driven skills training and secondary education for Adolescent Girls and Young Women in select districts of Jharkhand
7	Supporting Kerala's Additional Skill Acquisition Program	ADB	State (Kerala)	Implement post-basic education i.e. higher secondary and under-graduate levels with market relevant vocational training and career counseling to enhance the youth employability and employment prospects
8	Supporting Human Capital Development in Meghalaya	ADB	State (Meghalaya)	Enhance the employability of youth by improving the quality and delivery of its secondary and higher secondary education, and technical and vocational skills development programs

**ANNEXURE-II IN RESPECT OF PART (D) OF THE REPLY TO LOK SABHA
STARRED QUESTION NO. *263 BY KUNWAR HARIBANSH SINGH AND SHRI
SUDHEER GUPTA FOR ANSWER ON JANUARY 05, 2018**

No.	Year	Institution	Contribution (USD million)	Remarks
1.	2014-15	IBRD	37.276	Payment of USD 20.867 million in respect of India's subscription of 2,883 shares out of 14,744 shares of India under the 2010 General Capital Increase of IBRD; and Payment of USD 16.409 million in respect of India's subscription of 2,267 shares to complete India's subscription of 9,348 shares of India under the 2010 Selective Capital Increase of IBRD
		IFC	0.094	Subscription of 94 additional shares of the capital stock of IFC for the year 2014-15 under the 2010 Selective Capital Increase of IFC
2.	2015-16	IBRD	20.867	Payment in respect of India's subscription of 2,883 shares to complete India's subscription of 14,744 shares of India under the 2010 General Capital Increase of IBRD
3.	2016-17	-	NIL	-
4.	2017-18*	-	NIL	-

* As of Dec 31, 2017